

(a) whether the Government have a proposal to involve Army in the afforestation programme;

(b) if so, the details thereof and the States where they have been engaged so far; and

(c) the future plan of the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) to (c) The Army, together with the Territorial Army, assists in afforestation programmes on both forest and non-forest lands through Eco Task Forces of the Ministry of Environment and Forests and the Wastelands Development Task Force of the Ministry of Rural Areas and Employment. The Eco Task Forces are presently deployed in the States of Uttar Pradesh, Rajasthan and Jammu and Kashmir and the Wastelands Development Task Force in Madhya Pradesh. In addition, the Army undertakes plantations in its field-firing ranges and in cantonments. These programmes are expected to continue within the resources available for them.

Edible Colours

1489. SHRI MOHAN RAWALE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 2069 on August 16, 1995 and state:

(a) whether the representations received against the ban on the use of edible colours in preparation of the traditional sweets have since been examined by the technical experts;

(b) if so, the opinion of the technical experts in this regard; and

(c) the reaction of the Government thereto?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) Yes, Sir.

(b) and (c) The recommendations of the Technical Committee which has been received recently are being examined.

Utilisation of water resources

1490. PROF. SAVITHRI LAKSHMANAN : Will the Minister of WATER RESOURCES be pleased to state :

(a) the steps being taken by the Union Government to generate public awareness regarding conservation and proper utilisation of water resources in the country particularly in Kerala;

(b) the details of the achievements made by the Union Government in this regard during the last three years;

(c) whether the Union Government propose to take any assistance from the Non-Governmental voluntary organisations in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) : (a) to (d) Steps taken by the Government to generate public awareness regarding conservation and proper utilisation of water resources in the country including in Kerala comprise organising Water Resources Day every year at different parts of the country, arranging exhibitions at different centres and campaigning through Media etc. In addition to Governmental efforts, assistance of non-governmental voluntary organisations is also taken to observe Water Resources Day annually through seminars, workshops, issue of publications, etc. The organisations include Indian Water Resources Society, Indian Water Works Association and Institution of Engineers (India).

Storage capacity of godowns

1491. DR. K.V.R. CHOWDARY : Will the Minister of FOOD be pleased to state :

(a) the total number of godowns of the Food Corporation of India and Central Warehousing Corporation alongwith their storage capacity, State-wise, separately;

(b) whether the storage capacity of these godowns is sufficient;

(c) if not, the additional storage capacity required by the above Corporations, State-wise; and

(d) the steps taken by the Government to meet the storage requirement of the above Corporations?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) A statement each in respect of Food Corporation of India (Statement-I-II) and Central Warehousing Corporation (Statement-III) is enclosed.

(b) Since the capacity utilisation of Food Corporation of India and Central Warehousing Corporation are at 60% and 77% respectively at all India level, storage capacity with these Corporations is considered sufficient.

(c) and (d) Does not arise.

STATEMENT-I

Statement showing state-wise total storage capacity with Food Corporation of India, stock held and its percentage utilisation as on 01-02-1996.

(in lakh tonnes)

S.No.	State/U.Ts.	Storage Capacity				
		Covered capacity	Cap capacity	Total	Stocks held	%age utilisation
1	2	3	4	5	6	7
1.	Arunachal Pradesh	0.13	-	0.13	0.004	3
2.	Andhra Pradesh	17.72	3.00	20.72	9.18	44
3.	Assam	2.81	-	2.81	1.41	50
4.	Bihar	6.09	-	6.09	2.60	43
5.	Goa	0.15	-	0.15	0.005	04
6.	Gujarat	8.07	6.18	14.25	7.79	55
7.	Haryana	13.62	3.05	16.67	9.09	55
8.	Himachal Pradesh	0.25	-	0.25	0.36	141
9.	Jammu & Kashmir	0.84	0.13	0.97	0.52	53
10.	Karnataka	4.15	0.56	4.71	2.97	63
11.	Kerala	5.42	-	5.42	3.47	64
12.	Madhya Pradesh	15.32	1.55	16.87	10.88	65
13.	Maharashtra	16.0	2.25	18.25	9.07	50
14.	Manipur	0.14	-	0.14	0.05	37
15.	Meghalaya	0.17	-	0.17	0.11	61
16.	Mizoram	0.15	-	0.15	0.03	19
17.	Nagaland	0.21	-	0.21	0.09	40.
18.	Orissa	4.25	-	4.25	2.20	52
19.	Punjab	52.45	29.82	82.27	58.47	71
20.	Rajasthan	10.60	8.01	18.61	14.69	79
21.	Sikkim	0.09	-	0.09	0.06	61
22.	Tamil Nadu	7.32	-	7.32	3.45	47
23.	Tripura	0.35	-	0.35	0.13	37
24.	Uttar Pradesh	27.70	5.67	33.37	19.02	57
25.	West Bengal	11.66	-	11.66	4.33	37
26.	Chandigarh	0.72	0.15	0.87	0.67	77
27.	Delhi	3.69	0.12	3.81	1.43	38
28.	Pondicherry	0.41	-	0.41	0.28	69
Total		210.48	60.49	270.97	162.37	60

Note: Includes a capacity of 41.95 lakh tonnes hired from CWC and SWCs.

STATEMENT-II

Statement showing the State-wise number of godowns (Owned and hired/covered and cap) available with the Food Corporation of India.

Sl.No.	Name of the State	Covered			Cap (Open)			Grand Total
		Owned	Hired	Total	Owned	Hired	Total	
1	2	3	4	5	6	7	8	9
1.	Assam	19	23	42	-	-	-	42
2.	Arunachal Pradesh	3	-	3	-	-	-	3
3.	Meghalaya	2	4	6	-	-	-	6
4.	Manipur	2	1	3	-	-	-	3
5.	Mizoram	3	2	5	-	-	-	5
6.	Nagaland	4	2	6	-	-	-	6
7.	Tripura	2	5	7	-	-	-	7
8.	Bihar	19	46	65	-	-	-	65
9.	Orissa	21	23	44	-	-	-	44
10.	West Bengal	26	53	79	-	-	-	79
11.	Sikkim	1	2	3	-	-	-	3
12.	Delhi	7	1	8	2	-	2	10
13.	Haryana	37	75	112	23	1	24	136
14.	Himachal Pradesh	3	14	17	-	-	-	17
15.	Jammu & Kashmir	10	3	13	2	-	2	15
16.	Punjab	104	252	356	78	98	176	532
17.	Chandigarh	4	9	13	2	2	4	17
18.	Rajasthan	35	43	78	14	17	31	109
19.	Uttar Pradesh	51	188	239	30	24	54	293
20.	Andhra Pradesh	35	102	137	2	-	2	139
21.	Kerala	20	12	32	-	-	-	32
22.	Karnataka	11	25	36	10	-	10	46
23.	Tamilnadu	16	14	30	-	-	-	30
24.	Pondicherry	3	-	3	-	-	-	3
25.	Gujarat	14	20	34	11	10	21	55
26.	Maharashtra	16	37	53	3	2	5	58
27.	Goa	1	-	1	-	-	-	1
28.	Madhya Pradesh	41	128	169	2	5	7	176
Total		510	1084	1594	179	159	338	1932

STATEMENT-III

State/Region-wise No. of Central Warehouses and warehousing capacity of Central Warehousing Corporation as on 31-12-1995

S.No.	Name of the State	No. of Warehouses	Warehousing Capacity (In Tonnes)			Total	%age of Gross Utilisation
			Constd./ owned	Hired	Open		
1	2	3	4	5	6	7	8
1. Ahmedabad Region							
	Gujarat	27	192563	66857	35148	294568	85
2. Bangalore Region							
1.	Karnataka	22	130610	53494	-	184104	84
2.	Kerala	5	67909	2301	-	70210	82
Total		27	198519	55795	-	254314	84
3. Bhopal Region							
	Madhya Pradesh	39	530790	141870	-	672660	93
4. Bhubneshwar Region							
	Orissa	9	126000	3902	-	129902	65
5. Bombay Region							
1.	Maharashtra	69	347009	213137	203073	763219	95
2.	Goa	2	17000	-	-	17000	Full
Total		71	364009	213137	203073	780219	95
6.	CFS, JNPT Bombay	3	165840	20000	50000	235840	Full
7. Calcutta Region							
	West Bengal	45	288706	243304	22304	554314	64
8. Chandigarh Region							
1.	Haryana	16	140680	65344	-	206024	71
2.	Himachal Pradesh	2	5370	-	-	5370	Full
3.	Punjab	28	440200	149958	83996	674154	84
4.	U.T. Chandigarh	1	10550	2652	-	13202	80
Total		47	596800	217954	83996	898750	81
9. Delhi Region							
1.	Rajasthan	15	111395	42108	897	154400	68
2.	U.T. Delhi	13	111903	23043	9416	144362	Full
3.	Maruti Udyog	1	-	2869	-	2869	Full
Total		29	223298	68020	10313	301631	86

1	2	3	4	5	6	7	8
10. Guwahati Region							
1.	Assam	6	44200	627	-	44827	64
2.	Manipur	1	-	1800	-	800	28
3.	Mizoram	1	1500	-	-	1500	-
4.	Nagaland	1	13000	-	-	13000	88
5.	Tripura	2	24000	-	-	24000	90
Total		11	82700	2427	-	85127	73
11. Hyderabad Region							
	Andhra Pradesh	54	953030	129141	16007	1098178	62
12. Lucknow Region							
	Uttar Pradesh	51	820590	65842	4563	890995	64
13. Madras Region							
1.	Tamil Nadu	27	492562	59747	15045	567354	72
2.	Pondicherry	1	7350	3360	-	10710	95
Total		28	499912	63107	15045	578064	72
14. Patna Region							
1.	Bihar	16	114137	46696	-	160833	61
Total		457	5156894	1338052	440449	6935395	77

[Translation]

Plantation Schemes

1492. SHRI BHOGEN DRA JHA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the phased scheme meant for early completion of the work of planting, preserving fruit bearing trees and other trees on both sides of railway tracks, roads and at the banks of canals to save greenery, environment and wood stock in the entire country, has been formulated and implemented;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) to (c) Afforestation and tree planting activities are taken up under the various schemes of the Central Government and State Governments, including along railway tracks, roads and canal banks. Further, the State Governments and concerned Central Ministries have been

requested by this Ministry to incorporate tree-plantation along roads, canal/river banks and railway tracks as an integral part of their projects.

[English]

Profit in Super Bazars

1493. DR. VASANT NIRUTTI PAWAR : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) the growth rate of profit in Super Bazars during the last two years, year-wise;

(b) whether there has been any decline in profits;

(c) if so, the reason therefor; and

(d) the steps the Government propose to take to improve the working of Super Bazars?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (DEPARTMENT OF CONSUMER AFFAIRS)